

POST OFFER PUBLIC ANNOUNCEMENT

to the Equity Shareholders of

ASHIANA AGRO INDUSTRIES LIMITED

(Registered office: F-143, RICO Industrial Area, Bhiwadi, Distt. Alwar, 301019, Rajasthan)

Delhi Office: H-41, 1st Floor, Masjid Moth, Greater Kailash Part-II, New Delhi-110048

(Tel: 011-26193938 Fax: 011-26192132)

This announcement is being issued by the Manager to the Offer, (RR Financial Consultants Limited) on behalf of the Acquirer (M/s Serengeti Holdings Private Limited) in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover), Regulations, 1997 and subsequent amendments thereto.

1	Name of the Target Company	Ashiana Agro Industries Limited			
2	Name of Acquirer(s) including PACs	M/s Serengeti Holdings Private Limited (the Acquirer)			
3	Name of Manager to the Offer	RR Financial Consultants Limited			
4	Name of the Registrar to the Offer, if any	Alankit Assignments Limited			
5	Offer Details Date of Opening of the Offer Date of Closure of the Offer	Wednesday, July 23, 2008 Monday, August 11, 2008			
6	Details of the Acquisition				
	Item	Proposed in the Offer document		Actual	
6.1	Offer Price	Rs.7/- (Rupees Seven Only) per Fully Paid-up Equity Share and Rs.2/- (Rupees Two Only) per partly paid equity share.		Rs.7/- (Rupees Seven Only) per Fully Paid-up Equity Share and Rs.2/- (Rupees Two Only) per partly paid equity share	
6.2	Share holding of Acquirer (No & %) before MOU/P.A.	6,89,360 & 14.98%		6,89,360 & 14.98%	
6.3	Shares acquired by way of MOU or Market Purchases (No & %)	3,79,420 & 8.25%		3,79,420 & 8.25%	
6.4	Shares acquired in the Open Offer (No & %)	9,20,000 & 20%		1,06,900 & 2.32%	
6.5	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	64,40,000		7,48,300	
6.6	Shares acquired after P.A but before 7 working days prior to Closure Date, if any. (No & %)	N.A		N.A	
	6.1 Price of the shares acquired				
	6.2 No of shares acquired				
	6.3 % of shares acquired				
6.7	Post Offer share holding of Acquirer (No & %) (6.2+6.3+6.4+6.6)	19,88,780 (43.23%)		11,75,680 (25.56%)	
6.8	Pre & Post offer share holding of Public (No & %)	Pre offer 34,55,620 (75.13%) (fully paid up Shares)	Post offer 25,35,620 (55.12%) (fully paid up Shares)	Pre offer 34,55,620 (75.13%) (fully paid up Shares)	Post offer 33,48,720 (72.79%) (fully paid up Shares)
7.	Status of the Escrow Account, whether released or not	Not Released			
8.	Payment of interest, if any, to the shareholders along with the details thereof	Not Applicable			
9.	Status of Investor Complaints received, if any	All shareholders queries regarding the Open Offer replied to and none outstanding.			

The Acquirer (M/s. Serengeti Holdings Private Limited) having its registered office at 16/3, Vidyodaya First Cross Street, T-Nagar, Chennai-600017 and their respective directors accepts full responsibility for the information contained in this announcement. The Acquirer and their respective directors shall be jointly and severally responsible for fulfillment of the obligations under the SEBI (SAST), Regulations, 1997.

This Post Offer Public Announcement will also be available on the SEBI website at <http://www.sebi.gov.in>.

Issued by Manager to the Offer on behalf of the Acquirer :



RR Financial Consultants Limited

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Contact Person: Ms. Shweta Jain

Date : 19.08.2008

Place : New Delhi